

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.11.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : BIDAR RUBBER AND RECLAIMS PVT LTD & 8 OTHERS
UNDER SECTION : SEC 397/398 OF CA 1956

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. Dr. K. S. Ravichandran, ACS
S. Manjula Devi, ADV
For KSA & LO For petitioners no. 1 to 4
2. Cibi Vishnu For Respondents
S. Manjula
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ORDER

On having the Practicing Company Secretary appeared on behalf of Petitioners 1 to 4 stated that pleadings have been completed, at request of the parties, list this matter for hearing on 06.12.2019.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical)

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)

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